

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (Civil) No.259/2012  
(From the judgment and order dated 25/08/2011 in AS No.1175/2004 of the  
HIGH COURT OF MADRAS)

GOWRI Petitioner(s)

VERSUS

SHANTHI AND ANR. Respondent(s)

Date: 15/07/2013 This Petition was called on for hearing today.

CORAM :  
HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR  
HON'BLE MR. JUSTICE RANJAN GOGOI

For Petitioner(s) Mr. Senthil Jagadeesan, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

In spite of service, no one appears on behalf of the  
respondents.

List the matter for final disposal on a non-miscellaneous  
day.

|(VINOD LAKHINA)  
|COURT MASTER

|(INDU BALA KAPUR)  
|COURT MASTER

|